GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2266 TO BE ANSWERED ON 11.12.2015

CHARTER/POLICY ON WOMEN'S ENTITLEMENT

2266. SHRI SATAV RAJEEV:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRIMATI SUPRIYA SULE:

SHRI DHANANJAY MAHADIK:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI T. RADHAKRISHNAN:

DR. J. JAYAVARDHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to frame the country's first comprehensive charter/policy on women's entitlement:
- (b) if so, the details and the status thereof;
- (c) the steps taken by the Government to make it legally effective; and
- (d) the other steps taken/being taken by the Government to make women aware of their rights?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (c) The framing of any charter/policy on women's entitlement in India is at the concept stage in the Ministry of Women and Child Development which is being discussed.
- (d) The Ministry has been continuously striving to spread awareness about rights of women through various measures. Continuous awareness creation among men and women in the society through workshops, seminars, street plays, Nari ki Chaupals, Beti Janmotshav are being undertaken at the district level. Further, advertisements in the press and electronic media educating peoples about issues of Sex-Selective abortion, domestic violence, Child Sex Ratio and Child Marriage etc also being taken up. Platforms such as the International Women's Day and the National Girl Child Day are used to create awareness on issues related to women and to bring to the centre stage issues relating to protection, development and empowerment of women.
